

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3436

ANSWERED ON:15.05.2006

PROJECTS APPROVED UNDER NHM

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Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the projects approved under National Horticulture Mission (NHM) in each State and the action taken thereon;
- (b) the funds provided for the purpose, State-wise;
- (c) whether any plan has been drawn up to strengthen the infrastructural facility for cold storages, marketing value additions by setting up wholesale and rural markets etc. indicating its present status;
- (d) if so, the details thereof; and
- (e) the specific measures outlined to establish quality control with an assurance of laboratories for horticultural produce to meet the strict sanitary and phyto-sanitary standards insisted upon the importing countries?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)&(b): The State wise details of Annual Action Plan (AAP) approved and funds provided under the National Horticulture Mission (NHM) during 2005-06 are given at Annexure-I.

(c)&(d): Setting up of infrastructure facility for Post Harvest Management (PHM) including markets is a part of the NHM. The State-wise details of projects approved for PHM and markets as per the AAP during 2005-06 are given at Annexure-II.

(e): To ensure quality control, assistance is being provided to States under NHM for developing facilities like sanitary and phyto-sanitary labs, disease forecasting units, bio-control labs, plant health clinics and leaf/tissue analysis labs under the public as well as private sector.

Annexure-I

Statement showing total amount approved & released to the States under National Horticulture Mission during 2005-06.

(Amount Rs. in Lakh)

S.No. States Total Outlay Total Release

1. Andhra Pradesh	8718.01	4420.96
2. Bihar	8470.00	3100.00
3. Chhattisgarh	5029.00	2037.83
4. Delhi	900.00	0.00
5. Gujarat	6844.00	3239.28
6. Goa	788.06	315.20
7 Haryana	2097.17	1050.00
8. Jharkhand	5990.37	2800.00
9. Karnataka	8521.90	4455.17
10 Kerala	7582.53	3533.98
11. Madhya pradesh	5971.00	2388.40
12. Maharashtra	16128.00	8260.28
13. Orissa	7499.00	3611.91
14. Punjab	6021.00	2868.82
15. Rajasthan	4102.00	2259.57
16. Tamil Nadu	7572.00	3891.67
17. Uttar Pradesh	11519.88	5340.25
18. West Bengal	8451.10	4035.31
Total	122205.02	57608.63

Annexure-II

Statement showing number of projects sanctioned for Post Harvest Management (PHM) and Markets under NHM during 2005-06

S.No. States PHM (No.) Market (No.)

1.	Andhra Pradesh	95	61
2.	Bihar	31	69
3.	Chhattisgarh	43	28
4.	Delhi	24	-
5.	Gujarat	9	2
6.	Goa	76	15
7.	Haryana	40	-
8.	Jharkhand	15	60
9.	Karnataka	686	78
10.	Kerala	27	61
11.	Madhya pradesh	263	187
12.	Maharashtra	12	50
13.	Orissa	20	87
14.	Punjab	8	51
15.	Rajasthan	15	23
16.	Tamil Nadu	50	182
17.	Uttar Pradesh	150	55
18.	West Bengal	227	71
	Total	1791	1080